

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ROC No.721/SO/2018

Date: 03.08.2018

CIRCULAR No. 14/2018

Sub: High Court of Judicature at Hyderabad – Directions of Hon'ble High Court of Judicature at Hyderabad – Circular Instructions - Reg.

Ref: Orders of Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh dated 12.07.2018 in W.P.No.12279 of 2017.

The Hon'ble Division Bench of the High Court of Judicature at Hyderabad vide order dated 12.07.2018 in WP No.12279/2017, issued certain directions in regard to passing awards in Lok Adalats.

Pursuant to the directions of the Division Bench of the Hon'ble High Court of Judicature at Hyderabad, mentioned in the reference cited, the Legal Services Institutions in both States of Telangana and Andhra Pradesh are instructed that:

After passing the awards and signed by the parties, their respective advocates if any, and Members of the Lok Adalat bench, there shall not be any changes in the said Award either by way of additions or deletions or corrections or modifications etc.

All the Officers and Members presiding the Lok Adalat Benches in the State of Andhra Pradesh shall scrupulously follow the Judgment read above and these Circular instructions.

The Chairmen, DLSAs shall communicate this Circular with suitable instructions to all the MLSCs in the respective districts to follow the instructions scrupulously and also instruct the members of the Lok Adalat benches to be diligent while passing awards.

Any deviation in this regard will be viewed seriously.

The Chairmen, DLSAs shall acknowledge receipt of this Circular.


REGISTRAR GENERAL 3/8

To

- 1) To all the Principal District Judges in the State of Telangana and Andhra Pradesh (with a request to circulate the same to all the Officers and Members presiding the Lok Adalat Benches and DLSAs in your unit under your control)
- 2) The Registrar (IT-cum-CPC), High Court of Judicature at Hyderabad (with a request to place the circular in the High Court's official website.
- 3) The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
- 4) The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 5) The Secretary, High Court Legal Services Committee, High Court Buildings, Hyderabad.
- 6) The Director, A.P. Judicial Academy, Secunderabad.
- 7) The Section Officers, E Section, Op Cell, B.Spl Sections High Court of Judicature at Hyderabad.